

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.122/MP/2023

Subject : Petition under Section 66 of the Electricity Act, 2003 read with the Regulation 25 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2021 seeking approval for introduction of High Price contracts in High Price Day Ahead Market (HP-DAM), High Price Term Ahead Market (HP-TAM), and High Price Contingency Contracts.

Date of Hearing : 2.5.2023

Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Hindustan Power Exchange Ltd. (HPX)

Respondent : Grid Controller of India Limited (GCIL)

Parties Present : Shri Vishal Binod, Advocate, HPX
Shri Pravesh Sharma, HPX
Shri Kirti Goyal, HPX
Shri Debajyoti Majumdar, GCIL
Shri Alok Mishra, GCIL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed seeking approval for introduction of High Price contracts in High Price Day Ahead Market (HP-DAM), High Price Term Ahead Market (HP-TAM) and High Price Contingency Contracts (HP- Contingency).

2. After hearing the learned counsel for the Petitioner, the Commission ordered as under:

- (a) Admit. Issue notice to the Respondent.
- (b) The Petitioner to serve copy of the Petition on the Respondent and the Respondent to file its reply, if any, within two weeks with copy to the Petitioner who may file its rejoinder, within two weeks thereafter.
- (c) The Petitioner to give wide publicity to its proposed new contracts by uploading the same on its website for inviting comments from the stakeholders and general public and file an affidavit within three weeks with detailed study incorporating the comments received from the stakeholders and the response thereon.

- (d) Parties to comply with the above directions within the specified timeline and no extension of time shall be granted.
3. The Petition shall be listed for hearing on 8.6.2023.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)